

Name of the Corporate Debtor : M/s.Nirmiti Stampings Private Limited

Date of Commencement of CIRP : 01.12.2022

List of Creditors as on 24.12.2022

Unsecured Financial Creditors (Other than Financial Creditors belonging to any Class of Creditors)

Sr.No	Claimant	Date of Receipt Amount Claimed	Amount Provisionally Admitted	Remarks	Voting Share
	Intec Capital Limited	15.12.2022 Rs.63137261.00	63137261.00	Financial Creditor (FC) and also the <b><u>applicant for CIRP.</u></b> The amount of Claim is provisionally admitted (In terms of Regulation 14 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016) pending final verification from the books of the Corporate Debtor once they are made available.	89.68%
	Sewa Vikas Co- operative Bank Limited (In Liquidation)	18.12.2022 Rs.7536196.00	7536196.00	Financial Creditor (FC). The amount of Claim is provisionally admitted (In terms of Regulation 14 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016) pending final verification from the	10.32%

				books of the Co311924rporate Debtor once they are made available.	
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